#### **LOK SABHA DEBATES**

### **LOK SABHA**

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Monday, December 6, 2004 / Agrahayana 15, 1926 (Saka)

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The Lok Sabha met at Eleven of the Clock

(MR. SPEAKER in the Chair)

…(व्यवधान)

अध्यक्ष महोदय : आप एक-एक करके बो 8िलए।

...(Interruptions)

श्री रघुनाथ झा (बेतिया) : अध्यक्ष महोदय, प्रश्न-काल चलाने की क्या आवश्यकता है?…(<u>व्यवधान</u>)

श्री रामजीलाल सुमन (फ़िरोज़ाबाद) : अध्यक्ष महोदय, …(<u>व्यवधान</u>)

MR. SPEAKER: Shri Ramji Lal Suman, you are such a senior Member.

...(Interruptions)

MR. SPEAKER: Hon. Members, I will allow you after the Question Hour.

...(Interruptions)

अध्यक्ष महोदय : हमारी गरिमा का ध्यान रखिए।

… (व्यवधान)

MR. SPEAKER: You are agreeing with me. Shri Ramji Lal Suman, I am requesting you to raise it after the Question Hour.

...(Interruptions)

अध्यक्ष महोदय : रामजी लाल सुमन जी, आप बैठ जाइए। … (व्यवधान) MR. SPEAKER: Please sit down. I am controlling them. ...(Interruptions) MR. SPEAKER: Hon. Members, I will not allow this. ...(Interruptions) MR. SPEAKER: I will not tolerate this. ...(Interruptions) MR. SPEAKER: Hon. Members, you please sit down. I am controlling them on your behalf. ...(Interruptions) MR. SPEAKER: Let us go to Questions. Shri Hannan Mollah, please take your seat. ...(Interruptions) अध्यक्ष महोदय : आप मेहरबानी करके बैठ जाइए। … (व्यवधान) अध्यक्ष महोदय : आप एक घंटे बाद बोलिए, हम आपको समय देंगे। … (व्यवधान) MR. SPEAKER: Question 61. Shri Mohan Singh ...(Interruptions) MR. SPEAKER: Shri Malhotra, I am doing it. I am grateful to all the Members. ...(Interruptions) 11.03 hrs. (At this stage Dr. Shafigur Rahman Barg came and stood on the floor near the table) MR. SPEAKER: Nothing will be recorded. (Interruptions) …\* MR. SPEAKER: Dr. Shafiqur Rahman Barq, you please go to your place. ...(Interruptions)

<u>11.03<sup>1/2</sup> hrs.</u>

(At this stage Dr. Shafiqur Rahman Barq went back

to his seat)

अध्यक्ष महोदय : हम आपसे विनती करते हैं।

… (व्यवधान)

<sup>\*</sup> Not Recorded

अध्यक्ष महोदय : हम 12 बजे आपको बोलने का मौका देंगे।

…(व्यवधान)

अध्यक्ष महोदय : आपको 12 बजे बोलने पर क्या एतराज है?

… (व्यवधान)

अध्यक्ष महोदय : प्रभुनाथ सिंह जी, आप बैठ जाइए, थोड़ा धीरज रखिए।

… (व्यवधान)

MR. SPEAKER: Hon. Members, what are you trying to do?

...(Interruptions)

MR. SPEAKER: Question No. 61. Shri Mohan Singh.

...(Interruptions)

12.00 hrs.

### PAPERS LAID ON THE TABLE

Title: Papers laid on the Table by members/Ministers.

## THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, I beg to lay on the Table--

- 1. (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 2003-2004.
  - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 2003-2004, together with Audit Report thereon.
- 2. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (ii) of item No. (1) above.

(Placed in Library. See Mo. LT. 916/2004)

# THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRIMATI RENUKA CHOWDHURY): Sir, I beg to lay on the Table--

- (1) A copy each of the Annual Reports for the year 2003-2004 (Hindi and English versions) alongwith Audited Accounts in respect of the following institutes:
  - a. (i) Institute of Hotel Management, Catering Technology and Applied Nutrition, Ahmedabad.

(Placed in Library. See No. LT. 917/2004)

(ii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bangalore.

(Placed in Library. See No. LT. 918/2004)

(iii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhopal.

(Placed in Library. See No. LT. 919/2004)

- (iv) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhubaneswar.

  (Placed in Library. See No. LT. 920/2004)
- (v) Institute of Hotel Management, Catering Technology and Applied Nutrition, Kolkata.(Placed in Library. See No. LT. 921/2004)
- (vi) Institute of Hotel Management Catering and Nutrition, Chandigarh.(Placed in Library. See No. LT. 922/2004)
- (vii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Chennai.
  (Placed in Library. See No. LT. 923/2004)
- (viii) Institute of Hotel Management, Catering and Nutrition, Gurdaspur.
  (Placed in Library. See No. LT. 924/2004)
- (ix) Institute of Hotel Management, Catering Technology and Applied Nutrition, Goa.

  (Placed in Library. See No. LT. 925/2004)
- (x) Institute of Hotel Management, Catering Technology and Applied Nutrition, Guwahati.

  (Placed in Library. See No. LT. 926/2004)
- (xi) Institute of Hotel Management, Catering Technology and Applied Nutrition, Gwalior.

  (Placed in Library. See No. LT. 927/2004)
- (xii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Jaipur.

  (Placed in Library. See No. LT. 928/2004)
- (xiii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Hyderabad.

  (Placed in Library. See No. LT. 929/2004)
- (xiv) Institute of Hotel Management Catering and Nutrition, Lucknow.

  (Placed in Library. See No. LT. 930/2004)
- (xv) Institute of Hotel Management, Catering Technology and Applied Nutrition, Mumbai.

  (Placed in Library. See No. LT. 931/2004)
- (xvi) Institute of Hotel Management, Catering Technology and Applied Nutrition, New Delhi.

(xvii) Institute of Hotel Management and Applied Nutrition, Patna.

(Placed in Library. See No. LT. 933/2004)

(xviii) Institute of Hotel Management Catering and Nutrition, Shimla.

(Placed in Library. See No. LT. 934/2004)

(xix) Institute of Hotel Management, Catering Technology and Applied Nutrition, Srinagar.

(Placed in Library. See No. LT. 935/2004)

(xx) Institute of Hotel Management, Catering Technology and Applied Nutrition, Shillong.

(Placed in Library. See No. LT. 936/2004)

(xxi) Institute of Hotel Management and Catering Technology, Thiruvananthapuram.

(Placed in Library. See No. LT. 937/2004)

(xxii) National Council of Hotel Management and Catering Technology, New Delhi.

(Placed in Library, See No. LT. 938/2004)

- (b) A copy of the Review (Hindi and English versions) by the Government of the working of the above institutes for the year 2003-2004.
- (2)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2003-2004, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2003-2004.

(Placed in Library. See No. LT. 939/2004)

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
  - (a) (i) Review by the Government of the working of the Kumarakruppa Frontier Hotels Private Limited, New Delhi, for the year 2001-2002.
    - (ii) Annual Report of the Kumarakruppa Frontier Hotels Private Limited, New Delhi, for the year 2001-2002, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT. 940/2004)

- (b) (i) Review by the Government of the working of the India Tourism Development Corporation Limited, New Delhi, for the year 2002-2003.
  - (ii) Annual Report of the India Tourism Development Corporation Limited, New Delhi, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT. 941/2004)

- (c) (i) Review by the Government of the working of the Ranchi Ashok Bihar Hotel Corporation Limited, for the year 2002-2003.
  - (ii) Annual Report of the Ranchi Ashok Bihar Hotel Corporation Limited, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT. 942/2004)

कृति मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं कृि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री तस्लीमुद्दीन) ः अध्यक्ष महोदय€¦ (व्यवधान)

श्री स्शील कुमार मोदी (भागलप्र) : अध्यक्ष जी, दागी मंत्री…(व्यवधान)

MR. SPEAKER: Please sit down. Please take your seats.

...(Interruptions)

कृति मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री तस्लीमुद्दीन) अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हुं

(Placed in Library. See No. LT. 946/2004)

THE MINISTER OF ENVIRONMENT & FORESTS (SHRI A. RAJA): Sir, on behalf of Shri Namo Narain Meena, I beg to lay on the Table--

- 1. A copy each of the following Notifications (Hindi and English versions) under section 26 of the Environment (Protection) Act, 1986:--
  - The Hazardous Wastes (Management and Handling) Amendment Rules, 2004 published in Notification No. S.O. 826 (E) in Gazette of India dated the 19<sup>th</sup> July, 2004, together with a Corrigendum thereto published in Notification No. S.O. 914 (E) dated the 12<sup>th</sup> August, 2004.
  - ii. The Hazardous Wastes (Management and Handling) Second Amendment Rules, 2004 published in Notification No. S.O. 897 (E) in Gazette of India dated the 6<sup>th</sup> August, 2004.
- 1. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT. 947/2004)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): Sir, I beg to lay on the Table--

- 1. (i) A copy of the Annual Report (Hindi and English versions) of the Food Corporation of India, New Delhi, for the year 2001-2002, along with Audited Accounts.
  - i. A copy of the Review (Hindi and English versions) by the Government of the working of the Food Corporation of India, New Delhi, for the year 2001-2002.
- 1. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT. 948/2004)